

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 303

New IA-3976/2023 New IA-3977/2023 IA-82/2022 IA-1432/2022 IA-3690/2023
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.08.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishabh Jain, Advocate.
For the Applicant : Mr. Mohit Jolly, Mr. Ashutosh Gupta,
Mr. Gaurav Rana, Mr. Ajiresh Kumar, Advocates
In IA-3690/2023.
For the NPCL : Mr. Anil Dutt & Mr. Tenzen Tashi Negi, Advocates
In IA-82/2022 & IA-1432/2022.
For the GNOIDA : Mr. UN Singh Adv

ORDER

IA-82/2022 & IA-1432/2022:-

In view of the pendency of an Appeal filed before the Hon'ble NCLAT against the order dated 14.06.2023, the matter is adjourned to **11.08.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**